

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 09.12.2019**

**NOTICE**

Take notice that the following matter listed on 10.12.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 275 of 2017  <b>Part Heard</b>	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, Shivam Raheja & Raunaq Mathur (A-2 & 3)	Teja Karia, Aishuary Vikram & Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017  <b>Part Heard</b>	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	Poorv P Tripathi
4.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI & Ors.	Nakul Mohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
5.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India <b>With</b>	Vaibhav Gaggar	Rajshekhhar Rao
6.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	Vaibhav Gaggar (GDA), Balaji Subramanian (R-CCI)
7.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

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By Order

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Registrar